

कुष्ठ रोग अस्पताल के लिए कौन सा स्थान चुना गया है ?

(ख) अस्पताल के कब तक स्थापित कर दिये जाने की आशा है; और

(ग) अस्पताल की क्या विशेषताएँ होंगी ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) इस प्रस्तावित कुष्ठ अस्पताल के लिये ताज गंज, आगरा का स्थान चुना गया है।

(ख) आशा है कि सम्बन्धित औपचारिकताओं के पूर्ण होते ही य अस्पताल स्थापित कर दिया जायेगा।

(ग) अस्पताल के स्थापित हो जाने पर कुष्ठ रोगियों का उपचार तथा पुर्नवास कुष्ठ के बारे में अनुसन्धान इस अस्पतालकी मुख्य विशेषताएँ होंगी।

Compulsory Registration of Doctors

*1044. { Shri Sidheshwar Prasad:
Shri Ram Harkh Yadav:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Medical Council of India has recommended that provision be made for compulsory registration of all qualified doctors; and

(b) if so, the steps taken by Government in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) The Medical Council of India at its meeting held on the 6th April, 1963, has recommended that all persons holding recognised medical qualifications must get themselves registered with a State Medical Council before they set up medical practice.

(b) The Government of India have already advised the State Governments to promote legislation making registration compulsory for medical practitioners before they can practise medi-

cine. Most of the State Governments are taking necessary action in this direction.

State Health Ministers' Conference

*1045. { Shri P. C. Borooah:
Shri D. C. Sharma:
Shri Krishna Deo Tripathi:
Shri Onkarlal Berwa:

Will the Minister of Health be pleased to state:

(a) whether a conference of State Health Ministers was recently held in New Delhi to consider the implementation of the Mudaliar Committee's Report; and

(b) if so, the decisions taken therein on the recommendation of Committee?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) The resolutions will be placed on the Table after the drafts have been confirmed by the Health Ministers.

Damodar Valley Corporation

*1046. { Shri Subodh Hansda:
Dr. P. N. Khan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any final decision has been taken to hand over the management of D.V.C. to Government of West Bengal;

(b) whether the entire control will be handed over or a part thereof; and

(c) if so, what part of D.V.C. control will be handed over?

The Minister of State in the Ministry of Irrigation & Power (a) to (c). No, Sir. There is no proposal under consideration to hand over the management of the D.V.C. to the Government of West Bengal. It was however, decided in the conference of the participating Governments held in 1959,

that the Barrage and the Irrigation system of the D.V.C. might be taken over by the Government of West Bengal for operation and maintenance. The transfer has not yet taken place and the matter is still under examination.

Pension Cases

2311. Shri Vidya Charan Shukla: Will the Minister of Finance be pleased to state:

(a) the number of pension cases which were pending for final sanction of pension/gratuity on the 31st December, 1962; and

(b) the approximate period for which these cases are pending?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

Construction of Capital at Bhubaneswar

2312. Shri Rama Chandra Mallick: Will the Minister of Finance be pleased to state the amount given by the Central Government upto 31st December, 1962 by way of loan or grant for the construction of the Capital at Bhubaneswar in the State of Orissa?

The Minister of Finance (Shri Morarji Desai): The following amounts of grants and loans were given specifically for the construction of the capital at Bhubaneswar:—

Rs. 132 lakhs grants during the years 1949-49 to 1952-53.

Rs. 100 lakhs loans during the years 1954-55 and 1955-56.

2. Consequent on the formation of the Orissa Province in 1935-36, grants amounting to Rs. 42.5 lakhs were given to the Orissa Government for their capital project which was originally designed at Cuttack. About 3 lakhs out of this amount was spent in connection with works immediately essential while bulk of the amount was utilised

on the Bhubaneswar capital construction.

3. The Bhubaneswar capital project was one of the approved miscellaneous development schemes of the Orissa Government for the last several years. The Government of Orissa have been given loans totalling Rs. 3015.92 lakhs upto 31st December 1962 for their miscellaneous development schemes as a whole. Information regarding the exact amounts of Central loans and grants utilised on the Bhubaneswar capital project is being ascertained from the State Government and will be laid on the table of the House.

Leprosy Treatment Centres in Orissa

2313. Shri Ulaka: Will the Minister of Health be pleased to state:

(a) the number of Leprosy Treatment Centres in Orissa at present and places where they are situated;

(b) the number of patients for whom provision has been made in these centres; and

(c) the total amount of grant or loan given by the Central Government to Leprosy treatment centres during the last five years?

The Minister of Health (Dr. Sushila Nayar): (a) 20 Leprosy Control Centres; 174 Domiciliary Treatment Centres, Leprosy Clinics, Survey, Education and Treatment Centre and 15 Leprosy Inpatient Institutions are functioning at present in Orissa State. The location of Centres is indicated below:—

Name of District	No. of Leprosy Control Centres	No. of Leprosy Domiciliary Centres S.E.T.	No. of Inpatient Institutions	No. of Leprosy Clinics, tutions
1	2	3	4	
1. Cuttack	6	21	2	
2. Balasore	1	15	1	
3. Puri	4	24	3	